

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UN-STARRED QUESTION NO. 1032  
TO BE ANSWERED ON 07.02.2020

ANGANWADI CENTRES

1032. SHRI KESINENI SRINIVAS

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi centres constructed in the country so far; State-wise including Andhra Pradesh
- (b) the details of funds allocated under the scheme; State-wise including Andhra Pradesh;
- (c) whether there is a mechanism in place to monitor the efficient running of the Anganwadi centres and to ensure that record keeping and documentation is done properly;
- (d) if so, the details thereof; and
- (e) if not, the reasons for the same?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : Keeping in view the acute shortage of AWC buildings, Joint Guidelines by Ministry of Rural Development, Panchayati Raj and Women & Child Development were issued for construction of 4 lakh Anganwadi buildings across the country in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Under convergence with MNREGS, funds for construction of 29941 AWC buildings in 2015-16 and 81447 AWC buildings in 2016-17 were released to States/UTs. State-wise details of funds released and units approved for construction of AWC buildings in convergence with MNREGS is at **Annexure-I**.

However, subsequently under the revised scope of Anganwadi Services implemented from 01.12.2017, the central assistance for construction of new Anganwadi Centre building is available in rural areas in convergence with MGNREGS on reimbursable basis after completion of construction. Details of units approved, funds allocated during 2018-19 and 2019-20 to all States/UTs under the scheme including Andhra Pradesh is at **Annexure-II**. Under the said scope, State Government of Andhra Pradesh have constructed 3960 AWCs during 2018-19.

(c) to (e) : To monitor the efficient functioning of Anganwadi Centres, Government has introduced 5-tier monitoring and review mechanism at different levels (National/State/District/Block and Anganwadi level) for monitoring the status of implementation of the scheme. Government has issued guidelines on 31.03.2011 for constitution of Monitoring and Review Committees at different levels to review progress in implementation of the Scheme.

ANNEXURE REFERED IN REPLY TO PART (a) & (b) OF LOK SABHA USQ NO.1032 DUE FOR ANSWER ON 07.02.2020 ASKED BY SHRI KESINENI SRINAVAS REGARDING “ANGANWADI CENTRES”

Number of AWC Buildings approved and funds released for Construction of AWC buildings under MGNREGS					
Rupees in lakhs					
	STATE	Construction of AWC buildings under MGNREGA (Unit Approved) 2015-16	Funds released	Construction of AWC buildings under MGNREGA (Unit Approved) 2016-17	Funds released under ICDS for construction of Anganwadi Buildings 2016-17
1	2	3	4	5	6
1	ANDHRA PRADESH	2628	3153.60	3928	4713.60
2	BIHAR			10335	12402.00
3	CHHATTISGARH	2000	2362.15	2000	2400.00
4	GUJRAT			431	517.20
5	HARYANA			647	776.40
6	JHARKHAND	4000	2400.00	5000	6000.00
7	KARNATAKA			2844	3412.80
8	KERALA			923	1107.60
9	MADHYA PRADESH	5000	6000.00	7000	8400.00
10	MAHARASHTRA	4908	2944.80	1720	2064.00
11	ODISHA	5000	3000.00	7270	8724.00
12	PUNJAB			1000	1200.00
13	RAJASTHAN	1385	831.00	2000	2400.00
14	TAMIL NADU			4303	5163.60
15	TELANGANA	1000	1200.00	1734	2080.80
16	UTTAR PRADESH	3020	1812.00	17859	21430.80
17	WEST BENGAL			6782	8138.40
18	HIMACHAL PRADESH			160	288.00
19	JAMMU & KASHMIR			863	1553.40
20	UTTARAKHAND			2583	4649.40
21	ASSAM	1000	900.00	1000	1800.00
22	MEGHALAYA			790	1422.00
23	MIZORAM			172	309.60
24	SIKKIM			103	185.40
	Total	29941	24603.55	81447	101139.00

\*The figures of Jammu & Kashmir includes Ladakh UT

Annexure-II

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF LOK SABHA USQ NO.1032 DUE FOR ANSWER ON 07.02.2020 ASKED BY SHRI KESINENI SRINIVAS REGARDING “ANGANWADI CENTRES”

Sl. No.	State/UTs	2018-19		2019-20	
		Units approved	APIP Allocation (Rupees in Lakhs)	Units approved	APIP Allocation (Rupees in Lakhs)
1	ANDHRA PRADESH	5000	5000	6000	7200
2	BIHAR	14030	14030	1000	1200
3	CHHATTISGARH	2000	2000	2000	2400
4	GOA	100	100	100	120
5	GUJARAT	2000	2000	2000	2400
6	HARYANA	0	0	500	600
7	JHARKHAND	0	0	0	0
8	KARNATAKA	0	0	1000	1200
9	KERALA	1000	1000	1000	1200
10	MADHYA PRADESH	7000	7000	10000	12000
11	MAHARASHTRA	5000	5000	250	300
12	ODISHA	11418	11418	6036	7243.2
13	PUNJAB	0	0	15000	18000
14	RAJASTHAN	1000	1000	0	0
15	TAMIL NADU	0	0	0	0
16	TELANGANA	1436	1436	2000	2400
17	UTTAR PRADESH	10000	10000	500	600
18	WEST BENGAL	10381	10381	6000	7200
19	DELHI	0	0	0	0
20	PUDUCHERRY	0	0	23	27.6
21	HIMACHAL PRADESH	0	0	90	162
22	JAMMU & KASHMIR	500	500	500	900
23	UTTARAKHAND	1401	1401	1401	2521.8
24	ANDAMAN & NICOBAR	50	50	50	100
25	CHANDIGARH	0	0	0	0
26	D. & NAGAR HAVELI	20	20	20	40
27	DAMAN & DIU	0	0	0	0
28	LAKSHADWEEP	0	0	0	0
29	ARUNACHAL PRADESH	0	0	0	0
30	ASSAM	500	500	1500	2700
31	MANIPUR	1000	1000	1000	1800
32	MEGHALAYA	586	586	600	1080
33	MIZORAM	0	0	0	0
34	NAGALAND	525	525	0	0
35	SIKKIM	0	0	0	0
36	TRIPURA	300	300	100	180
Total		75247	75247	58670	73574.6

\*The figures of Jammu & Kashmir includes Ladakh UT